

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(The HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR,  
TRIPURA, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION**

Dated Guwahati the 15<sup>th</sup> February, 2012.

No. HC.VII-229/Pt-I/2010/ 966 /A # # Hon'ble High Court has been pleased to depute the following Judicial Officers to attend the programme on the various Disability Laws and UNCRPD proposed to be held by '**Shishu Sarothi**'- centre for Rehabilitation and Training for Multiple Disability on 19.02.2012 from 9.30 A.M. to 2.00 P.M. at '**Shishu Sarothi**', Off Ramkrishna Mission Road, Birubari, Guwahati-16 with the support of the Rehabilitation Council of India, a statutory body constituted under the Rehabilitation Council of India Act. 1992. They are directed to report at the venue at 9.00 A.M. positively on 19.02.2012 as per enclosed programme.

<b>SL. No.</b>	<b>Name</b>	<b>Designation</b>
1.	Shri Paran Kumar Phukan	P.O. STAT & Member MACT, Kamrup, Guwahati.
2.	Smti Soneka Bora	Principal Judge, Family Court, Kamrup, Guwahati.
3.	Shri Ikramul Hussain	Principal Judge, Family Court, Kamrup, Guwahati.
4.	Shri Haresh Ch. Sarma	Judge, Designated Court, Kamrup, Guwahati.
5.	Shri Murtaza Ahmed Choudhury	Member, MACT, Kamrup, Guwahati.
6.	Shri Pranjal Das	Newly appointed Grade-I Judicial Officer of Assam.
7.	Shri Sanjeev Kr. Sharma	Newly appointed Grade-I Judicial Officer of Assam.
8.	Shri Abhijit Bhattacharyya	Newly appointed Grade-I Judicial Officer of Assam.
9.	Shri Raktim Duarah	Newly appointed Grade-I Judicial Officer of Assam.
10.	Shri Gautam Baruah	Newly appointed Grade-I Judicial Officer of Assam.
11.	Smti Hema Debi Bhuyan	Addl. District & Sessions Judge, FTC, Kamrup, Guwahati.
12.	Smti Jolly Moni Sarma	Addl. District & Sessions Judge, FTC, Kamrup, Guwahati.
13.	Smti Parinita Barman Sangma	Secretary, District Legal Service Authority, Silchar.
14.	Smti. Geeta Baishya Changkakati	Secretary, District Legal Service Authority, Bongaigaon.
15.	Smti. Manju Rekha Sharma	Secretary, District Legal Service Authority, Dibrugarh.
16.	Smti. Joosmita Sharma	Secretary, District Legal Service Authority, Darrang.
17.	Smti. Arunima Deka	Secretary, District Legal Service Authority, Kokrajhar.

18.	Smti Indira Barman	Civil Judge & Asstt. Sessions Judge, No.3, Kamrup, Guwahati.
19.	Smt. Susmita Phukan Khound	Secretary, District Legal Service Authority, Sivasagar.
20.	Smti. Pranita Rani Rajmedhi	Secretary, District Legal Service Authority, Nalbari.
21.	Sri Mahendra Kalita	Secretary, District Legal Service Authority, Sonitpur.
22.	Sri Satyanath Sharma	Secretary, District Legal Service Authority, Morigaon.
23.	Sri Dipak Thakuria	Secretary, District Legal Service Authority, Golaghat.
24.	Sri Sunil Kr. Poddar	Secretary, District Legal Services Authority, Barpeta.
25.	Sri Dibyajyoti Mahanta	Secretary, District Legal Service Authority, Udalguri.
26.	Smti. Sharmila Bhuyan	Secretary, District Legal Service Authority, Goalpara.
27.	Sri Aminur Rahman	Secretary, District Legal Service Authority, Karimganj.
28.	Shri Lohit Kumar Saikia	Sub-Divisional Judicial Magistrate(S) No.1, Kamrup, Guwahati.
29.	Shri Biprajit Roy	Sub-Divisional Judicial Magistrate(S) No.2, Kamrup, Guwahati.
30.	Shri Joydev Koch	Munsiff, Rangia, Kamrup.
31.	Shri Rajneesh Bora	Spl. Railway Magistrate, 1 <sup>st</sup> Class, Kamrup, Guwahati.
32.	Shri Yusuf Azaz	Munsiff No.1, Kamrup, Guwahati.
33.	Smti Nazmee Ayysha Ahmed	Special Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup, Guwahati.
34.	Smti Ranjita Agarwalla	Judicial Magistrate, 1 <sup>st</sup> Class, Rangia, Kamrup.
35.	Smti Audri Bhattacharyya	Munsiff No.2, Kamrup, Guwahati.
36.	Smti Tripati Ari	Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup, Guwahati.
37.	Shri Rupak Rajak,	Judicial Magistrate 1 <sup>st</sup> Class, Hajo, Kamrup.
38.	Shri Vijay Kumar Singh	Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup, Guwahati.
39.	Shri Nilkamal Das	Judicial Magistrate, 2 <sup>nd</sup> Class(now 1 <sup>st</sup> Class), Kamrup, Guwahati.
40.	Shri Kaushik Kumar Sharma	Dy. Registrar (Judicial), Gauhati High Court, Guwahati.
41.	Smti Chitra Rani Saikia	Judicial Magistrate, 2 <sup>nd</sup> Class, Kamrup, Guwahati.
42.	Smti Shivani Handique	Munsiff No.3, Kamrup, Guwahati.
43.	Smti Achma Rahman	Munsiff No.4, Kamrup, Guwahati.

*Arrangement for conveyance has been made from Gauhati High Court premises to venue. Interested participants are directed to report at Gauhati High Court Premises, on 19<sup>th</sup> February, 2012, at 8.40. A.M., for availing the conveyance facility.*

By order,

Sd/- Shri V.K. Chandak  
**JT. REGISTRAR(JUDL.-I)**

The tentative programme for Judicial Officers on the 19<sup>th</sup> of February, 2012 is as follows:

<b>Time</b>	<b>Activity</b>
9.00 AM to 9.45 AM	Registration & Tea
9.45 AM to 10.45 AM	Welcome Address By Mr. Arman Ali,
	Address by Dr. J.P. Singh, Member Secretary, Rehabilitation Council of India
	Address by Guest of Honour, Mr. P.K. Pincha, Chief Commissioner for Persons with Disability.
	Key Note Address by Chief Guest, Hon'ble Mr. Justice I. A. Ansari Judge, Gauhati High Court
10.45 AM to 11.00 AM	Tea Break
11.00AM to 1.30 PM	UNCRPD and Disability Laws
1.30 PM to 2.00 PM	Interactive Session and Vote of Thanks
	Lunch